- (e) The collections are being transferred to the Emergency Risks (Goods) Insurance Fund and Emergency Risks (Factories) Insurance Fund in accordance with the provisions of section 10 of Emergency Risks (Goods) Insurance Act, 1962 and section 7 of Emergency Risks (Factories) Insurance Act, 1962. Expenses on account of management of the two schemes and payments in respect of liabilities arising out of claims as a result of loss due to enemy action are payable out of the two funds.
- (f) Information in respect of premia received since September, 1965 is not available at present.

Flats on Pandara Road, New Delhi 894. Shri Kajroikar: Shri P. R. Chakraverti:

Will the Minister of Works and Housing be pleased to state:

- (a) when D-II Flats on Pandara Road, New Delhi were constructed;
- (b) whether it is a fact that since then these flats have not been provided with street lighting with the result that several incidents have occurred due to darkness;
- (c) whether Government have taken up the matter with the New Delhl Municipal Committee; and
- (d) if so, when and with what results?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) to (d). Most of these flats were built in 1954; a few were built in 1961. Government sanctioned the provision of street lights for the area occupied by the flats provided these lights were maintained by the New Delhi Municipal Committee. The Committee has not yet given its agreement to maintaining the lights.

Hand Pumps in Government Colonies, New Delhi

895. Shri Kajrolkar: Shri P. B. Chakraverti:

Will the Minister of Works and

Housing be pleased to state:

- (a) whether it is a fact that the C.P.W.D. have decided to instal hand pumps in Government colonies in New Delhi:
- (b) if so, the colonies in which these pumps have been installed; and
- (c) when it is proposed to instal pumps in the remaining colonies?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) to (c). The Central Public Works Department have no proposal for installation of hand pumps in Government colonies.

Family Welfare Workers

- 896. Shri Abdul Ghani Goni: Wili the Minister of Health be pleased to state:
- (a) whether it is a fact that some courses have been conducted for the training of family welfare workers in Delhi Maternity Hospital, Pusa Road, New Delhi since October, 1962;
- (b) if so, the number of candidates who have been trained so far;
- (c) the number of them who have been employed;
- (d) the number of them who are still unemployed; and
- (e) the reasons for their unemployment?

The Minister of Health (Dr. Sushlia Nayar): (a) Yes. Three courses have been conducted.

- (b) 135.
- (c) to (e). Out of 87 candidates trained in the first two courses, 37 candidates were offered appointment by the State Government of Uttar Pradesh. 48 candidates completed their training only in October, 1965. A few candidates have been appointed by the Delhi Municipal Corporation and some by the organisations aponvoring their training. The exact number of those who have been employed or not employed or the reason thereof is not known.